

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 59 of 2015

Dated:3rd August, 2015

In the matter of :

IL & FS Tamilnadu Power Co. Ltd.

Vs.

Central Electricity Regulatory Commission & Ors.

.... Appellant (s)

... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **28.08.2015.**

COURT MASTER

